

**Title: Need to increase the pension payable to the retired employees under Workers' E.P.F. Pension Scheme. – Laid.**

**SHRI C. KUPPUSAMI (MADRAS NORTH):** The Workers' EPF Pension Scheme was brought out in the year 1995 to give pension to those workers who were not covered by the Pension Scheme of the employer. From 15.11.1995, pension is given to retired employees under this scheme. 8.33% of employees contribution to Provident Fund is being transferred to this Pension Fund. For implementation of the scheme, a task force committee was constituted. Considering the meagre amount of pension being given to the retired employees, the Committee recommended that the pension amount should be gradually increased. From 1.4.1998, pension was raised to 4% and from 1.4.1999, it was raised to 5.5%.

However, from 2000-01, it was not increased, and the retired employees continue to get the meagre amount, despite rise in prices. Even the increased Dearness Allowance based on the rise in CPI Index was also not included in the Pension Scheme.

I would, therefore, urge upon the Government to increase the pension amount of the retired employees commensurate with the percentile increase as recommended by the Committee and also to include DA increase percentage based on CPI in the Workers' Pension Scheme.